

Parliament Session Wrap

Special Session: September 18, 2023 – September 21, 2023

Government Bills passed by Parliament during the Special Session

Short Title	Key Objectives
*The Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023	Reserves seats for women in Lok Sabha and State Legislative Assemblies

Note: * Bill was introduced in this session.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by Lok Sabha and pending in Rajya Sabha

Short Title	Introduced on	Status
The Repealing and Amending Bill, 2022	19 Dec 2022	Passed by Lok Sabha on 27 July 2023
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 July 2019	Passed by Lok Sabha on 31 July 2019

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by Rajya Sabha and pending in Lok Sabha

Short Title	Introduced on	Status
The Advocates (Amendment) Bill, 2023	1 Aug 2023	Passed by Rajya Sabha on Aug 3 2023
The Press and Registration of Periodicals (Amendment) Bill, 2023	1 Aug 2023	Passed by Rajya Sabha on Aug 3 2023

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and not passed by either House

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
The Bharatiya Nyaya Sanhita, 2023	11 Aug 2023	Referred to Standing Committee on 11 Aug 2023
The Bharatiya Nagarik Suraksha Sanhita, 2023	11 Aug 2023	Referred to Standing Committee on 11 Aug 2023
The Bharatiya Sakshya Bill, 2023	11 Aug 2023	Referred to Standing Committee on 11 Aug 2023
The Jammu and Kashmir Reservation (Amendment) Bill, 2023	26 July 2023	Not referred to Standing Committee
The Jammu and Kashmir Reorganisation (Amendment) Bill, 2023	26 July 2023	Not referred to Standing Committee
The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023	26 July 2023	Not referred to Standing Committee
The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023	26 July 2023	Not referred to Standing Committee
The Electricity (Amendment) Bill, 2022	8 Aug 2022	Referred to Standing Committee on 8 Aug 2022
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021
INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
The Chief Election Commissioner and Other Election Commissioners (Appointment, Conditions of Service and Term of Office) Bill, 2023	10 Aug 2023	Not referred to Standing Committee
The Post Office Bill, 2023	10 Aug 2023	Not referred to Standing Committee
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021

INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (One Hundred and Twenty Fifth Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (Seventy Ninth Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	37
Bills introduced during the session	1
Bills passed during the session	1
Bills withdrawn during the session	0
Bills pending at the end of the session	37

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